

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.527/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	Vishnu Deo Narayan Infratech-Versus-R.O.C. Jharkhand		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. ROHIT KUMAR KESHARI (Pcs) } PETITIONERS. Rohit Keshari
2. ALOK NARESH (IN PERSON) } 7/12/17.
Alok 7/12/2017

ORDER

Ld. Pr. CS for the appellant is present.

ROC has submitted details paragaraphwise report, which may be taken on record.

List on 08/01/2018 for arguments.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)